

>

Title: Observation regarding notices of motions for Election of Speaker.

HON. SPEAKER: Hon. Members, I have received 19 notices of Motions for Election of Speaker. Out of 19 notices, three notices were received after the time fixed for tabling notices. Therefore, notices of motion given by Shri Mohd. Salim, Dr. P. Venugopal and Shrimati Anupriya Singh Patel were time barred as per Rule 7 of the Rules of Procedure.